

LOK SABHA
UNSTARRED QUESTION NO. 3168
ANSWERED ON 11TH JULY, 2019

**EXEMPTION OF REGISTRATION FEES FOR BATTERY OPERATED/ ELECTRIC
VEHICLES**

3168. SHRI GAJANAN KIRTIKAR:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI SU. THIRUNAVUKKARASAR:
SHRI A. GANESHAMURTHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of electric/battery operated vehicles in operation in the country as on date, State/UT-wise;
- (b) the amount being charged as registration fees for such electric/battery operated vehicles in the country at present;
- (c) whether the Government proposes exemption of registration fees for battery operated/electric vehicles to promote the use of eco-friendly vehicles in the country and if so, the details and objectives thereof;
- (d) whether the Government proposes to amend the Central Motor Vehicles Rules in this regard and if so, the details thereof and the time by which the amendment is likely to be made;
- (e) whether this step is likely to help in combating air pollution, reduce India's dependence on oil imports and generate employment in the country and if so, the details thereof; and
- (f) the other steps taken/being taken by the Government to boost the operation of battery operated/electric vehicles in the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The information regarding State/Union Territory-wise total number of electric/battery operated vehicles which are in operation in the country as on date is annexed.

(b) This Ministry, vide GSR 1183 (E) dated 29.12.2016 has amended rule 81 of the Central Motor Vehicles Rules, 1989 which specifies the amount being charged as registration fees for motor vehicles. The GSR 1183 (E) is available on the website of this Ministry. (morth.nic.in)

(c) and (d) Yes, Sir. The Government has proposed exemption of registration fees for battery operated/electric vehicles to promote the use of eco-friendly vehicles in the country and has notified GSR 430(E) dated 18th June 2019 to amend the rule 81 of the Central Motor Vehicles Rules, 1989 for seeking comments and objections.

(e) and (f) With the objective of combating air pollution, reduce India's dependence on oil imports and generate employment in the country, the Government is promoting the use of eco-friendly vehicles in the country. To boost the operation of battery operated/ electric vehicles in the country, the Department of Heavy Industry has notified Phase-II of the FAME India Scheme [Faster Adoption and Manufacturing of Electric (& Hybrid) Vehicles in India], vide S.O. 1300 dated 8th March 2019, with the approval of Cabinet with an outlay of Rs. 10,000 crore for a period of three years commencing from 1st April, 2019. The notification of the scheme and operational guidelines are available on the Department of Heavy Industry's website [www.dhi.nic.in]. The Government has notified that the registration mark for Battery Operated Vehicles to be on a green background. The Government, vide S.O. 5333(E) dated 18th October, 2018 has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 3168 ANSWERED ON 11TH JULY, 2019 ASKED BY SHRI GAJANAN KIRTIKAR AND OTHERS REGARDING EXEMPTION OF REGISTRATION FEES FOR BATTERY OPERATED/ ELECTRIC VEHICLES

Details of electric/battery operated vehicles which are in operation in the country as on date, State/ Union Territory-wise are as under:-

Electric/battery operated vehicles as on 09-07-2019		
S.NO	State	No. of electric/battery operated vehicles
1	Arunachal Pradesh (AR)	13
2	Assam (AS)	15192
3	Bihar (BR)	17892
4	Chhattisgarh (CG)	5319
5	Chandigarh (CH)	480
6	Daman and Diu (DD)	55
7	Delhi (DL)	75746
8	Dadra and Nagar Haveli (DN)	14
9	Goa (GA)	388
10	Gujarat (GJ)	4053
11	Himachal Pradesh (HP)	167
12	Haryana (HR)	11502
13	Jharkhand (JH)	5257
14	Jammu and Kashmir (JK)	198
15	Karnataka (KA)	31947
16	Kerala (KL)	57
17	Maharashtra (MH)	19239
18	Meghalaya (ML)	17
19	Manipur (MN)	142
20	Mizoram (MZ)	18
21	Nagaland (NL)	30
22	Odisha (OR)	3885
23	Punjab (PB)	2774
24	Puducherry (PY)	948
25	Rajasthan (RJ)	18143
26	Sikkim (SK)	23
27	Tamil Nadu (TN)	11958
28	Tripura (TR)	72
29	Uttarakhand (UK)	13592
30	Uttar Pradesh (UP)	139132
31	West Bengal (WB)	18931
	Grand Total	397184

Note :- Data for three states Andhra Pradesh (AP), Madhya Pradesh(MP) and Telangana (TS) is not available with the Ministry.
